

[Shri M. B. Rana]

in Orissa Gazette dated the 12th May, 1973 making certain amendment to the Orissa Express Highway Rules, 1967, under sub-section (2) of section 11 of the Orissa Express Highway Act, 1964, read with clause (c) (iv) of the Proclamation dated the 3rd March, 1973 issued by the President in relation to the State of Orissa

- (ii) A statement (Hindi and English versions) explaining reasons for not laying the Hindi version of the above Notification. [Placed in Library. See No. LT-5393/73].

ANNUAL REPORTS OF UNIVERSITY GRANTS COMMISSION, NATIONAL INSTITUTE OF FOUNDRY AND FORGE TECHNOLOGY, RANCHI, AND INDIAN INSTITUTE OF TECHNOLOGY, DELHI FOR THE YEAR 1971-72

THE DEPUTY MINISTER IN THE MINISTRY OF EDUCATION AND SOCIAL WELFARE AND IN THE DEPARTMENT OF CULTURE (SHRI D. P. YADAV): I beg to lay on the Table—

- (1) A copy of the Annual Report (Hindi and English versions) of the University Grants Commission for the year 1971-72, under section 18 of the University Grants Commission Act, 1966. [Placed in Library. See No. LT-5394/73].
- (2) A copy of the Annual Report (Hindi version) of the National Institute of Foundry and Forge Technology, Ranchi, for the year 1971-72. [Placed in Library. See No. LT-5395/73].
- (3) A copy of the Annual Report (Hindi version) of the Indian Institute of Technology, Delhi, for the year 1971-72. [Placed in Library. See No. LT-5396].

MESSAGE FROM RAJYA SABHA
SECRETARY: Sir, I have to report the following message received from the Secretary of Rajya Sabha:—

"In accordance with the provisions of rule 111 of the Rules of Procedure and Conduct of Business in the Rajya Sabha, I am directed to enclose a copy of the Uttar Pradesh State Legislature (Delegation of Powers) Bill, 1973, which has been passed by the Rajya Sabha at its sitting held on the 8th August, 1973"

UTTAR PRADESH STATE LEGISLATURE (DELEGATION OF POWER) BILL AS PASSED BY RAJYA SABHA

SECRETARY: Sir, I lay on the Table of the House the Uttar Pradesh State Legislature (Delegation of Powers) Bill, 1973, as passed by Rajya Sabha.

12.28 hrs.

STATEMENT RE. CALLING OFF OF STRIKE BY LOCO RUNNING STAFF

THE MINISTER OF RAILWAYS (SHRI L. N. MISHRA): Sir, I am glad to inform the House that in response to the sage advice of Rashtrapati and the Prime Minister the locomen who had abstained from work decided late last night the 12-9-73, to resume duty forthwith.

The delegation of these loco running staff have had talks for several days with the Minister for Labour, Shri Raghunath Reddy and with me. In the context of these talks and with a view to restoring order and industrial peace and promoting productivity and prosperity of the national economy, certain arrangements have been arrived at today morning—13-8-73 which I am enumerating below as specific conclusions:—

- (1) The absentee staff will resume their duties immediately
- (2) All those who have been arrested in connection with the agitation (May to August '73) will